

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 166/Admin.(Services)/2023 Dated: Allahabad: March 20, 2023

Subject: Regarding Nominations of all the District & Sessions Judges of U.P. for participation in "One Day State Level Conference on the Status and Functioning of Statutory Bodies under the Juvenile Justice Act, 2015 and Way Forward with Special Focus on Children in Need of Care and Protection", scheduled to be held on 25th March, 2023 at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Spl. Prog./JTRI-357 dated 18.03.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate **all the District & Sessions Judges from U.P.** for participation in the proposed "One Day State Level Conference on the Status and Functioning of Statutory Bodies under the Juvenile Justice Act, 2015 and Way Forward with Special Focus on Children in Need of Care and Protection", scheduled to be held on 25th March, 2023 at JTRI, UP, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**sd/-
I/c Joint Registrar (J) (Services)
"For the Registrar General"**

No. 166(i)/Admin.(Services)/2023 Dated: Allahabad: March 20, 2023

Copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** **All the District & Sessions Judges of Uttar Pradesh** with the request to kindly attend the captioned One Day State Level Conference, scheduled to be held on 25th March, 2023 at JTRI, UP, Lucknow.
- 3.** **Dr. Satyawan Singh**, Registrar (J) (E)/Presenting Officer, High Court Juvenile Justice Committee, High Court, Lucknow Bench, Lucknow.

**sd/-
Deputy Registrar (Services)
"For the Registrar General"**